

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2188 OF 2008

A.P.DAIRY DEV.CORP.FEDERATION

Appellant (s)

VERSUS

B.NARASIMHA REDDY & ORS.
(With office report)

Respondent(s)

WITH Civil Appeal NO. 2189-2212 of 2008
(With appln. for permission to file additional documents and office
report)Civil Appeal NO. 4588 of 2008
(With office report)

Date: 30/09/2010 These Appeals were called for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE ANIL R. DAVEFor Appellant(s) Sri T.R. Andyarujina, Sr.Adv. (Mentioned by)
Sri S.S. Prasad, Sr.Adv.
Ms. Nirada Das, Adv.
Ms. C.K. Sucharita, Adv.

Mrs.D. Bharathi Reddy, Adv.

For Respondent(s) Ms. Liz Mathew, Adv.
M/S. Mclm & Co. ,Adv
Mr. Anil Kumar Tandale, Adv.Ms. Bina Madhavan, Adv.
Mr. Krishna Kumar Singh, Adv.
M/S. Lawyer'S Knit & Co

Mr. Y. Raja Gopala Rao, Adv.

Ms. T. Anamika, Adv.

UPON being mentioned the Court made the following
O R D E R

List on 19th October, 2010 as second item.

[Madhu Bala]
Sr. P.A.[Savita Sainani]
Court Master